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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.06.2018 AT 10.30 AM**




TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 190/2018 in CP(IB) No. 148/10/HDB/2017
NAME OF THE COMPANY	AGP Steels Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

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IA No.190/2018 in  
CP (IB) No.148/10/HDB/2017.

**ORDER**

Learned counsel Mr.Naresh Kumar Sangam present for  
Petitioner.

Learned RP Mr.B.Nagabushan present. Learned counsel  
Mr.Somnath A Patil present for Corporate Debtor.  
Representatives Mr.S.Tiwari and Mohammed Mahadi K  
present for SBI.

Learned counsel appearing for Corporate Debtor  
represented that copy of the application received by him  
and has no objections for the approval of the resolution  
plan.

Heard learned RP.

Applicant is directed to issue notice to the Resolution  
Applicant.

Corporate Debtor shall file counter if any.

List the matter on 16.07.2018.

  
MEMBER JUDICIAL